

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF XEDON MEDIA
PRIVATE LIMITED**

1.	NAME OF CORPORATE DEBTOR	Xedon Media Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	9 th November 2008
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	ROC Coimbatore
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U74300TN2008PTC014844
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered Office 235, Rengammapettai, Papperi, Reddy Patti- 636905, Dharmapuri Dt, Tamilnadu Principle Office 519, Raja Nagar, Gorimedu, Opp. To N.G.G.O.Colony, SALEM-8
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	6.9.2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	28.11.2019/ Order received on -5.12.2019
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr.A.Arumugam 1/56, Market Road, Devi Stores 1st Floor, Kelambakkam-603103, Chennai E-mail- arumuru2008@gmail.com Mobile No-+91 8015240147 Reg No -IBBI/IPA-003/IP-N00094/2017- 18/10936
9.	LAST DATE FOR SUBMISSION OF CLAIMS	10.1.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai has ordered the commencement of liquidation of the Corporate debtor M/s Xedon Media Private Limited, Salem on 28.11.2019 [date of passing of order of liquidation under section 33 of the Code].

The stakeholders of M/s Xedon Media Private Limited, Salem are hereby called upon to submit a proof of their claims, on or before 10.1.2020, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:


A.Arumugam

Date and Place: 5.12.2019 /Chennai

